

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5754/2004

(From the judgement and order dated 26/03/2004 in CRLRP No. 185/2004 of The
HIGH COURT OF DELHI AT N. DELHI)

M.C.D.

Petitioner(s)

VERSUS

STATE OF DELHI & ANR.

Respondent(s)

(With appln(s) for c/delay in refiling SLP and office report)

Date: 14/03/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s) Mr. Mohan Parasaran, ASG
Mr. Praveen Swarup,Adv.

For Respondent(s) Mr. Jaspal Singh, Sr. Adv.
For R-2 Mr. Arun Kumar Beriwal,Adv.

For NCT of Delhi Mr. Vikas Sharma, Adv.
Mrs Anil Katiyar ,Adv

UPON hearing counsel the Court made the following
O R D E R

To be listed on a Friday.

(J.S. Rawat)
Kumar)
Court Master
ourt Master

(Naresh
C